

(c) and (d) Yes, Sir. On the request of the State Government, Directorate of NMEP had supplied four portable Fogging Machines and allotted one MT Technical Malathion to the State. The State Health Department has lifted ten thousand vials of JE Vaccine from CRI, Kasauli.

In addition teams from Directorate of NMEP, National Institute of Communicable Diseases and National Institute of Virology, Pune were deputed to the State to assess the situation and assist the local health authorities in investigation and control of the diseases.

#### Deer Pollution in Kerala

1387. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have made any study about the deer population in Kerala particularly in the Waynad forests;

(b) if so, the findings thereof;

(c) whether the Government have taken any steps to preserve the deer population there; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) Yes, Sir. The Kerala Government has made a study of deer population in Kerala including Wayanad Forests in 1993.

(b) The total No. of Spotted deer in the State is assessed to be 6259, of which 457 were recorded from Wayanad Wildlife Sanctuary.

(c) and (d) The State Chief Wildlife Warden has informed that they undertake habitat improvement and antipoaching programmes to preserve the entire wildlife including deer population in the State. These include, raising of fodder species, construction of water holes and check dams etc. for habitat management. A network of wireless stations and staff equipped with weapons have been provided at Wayanad Sanctuary as a part of antipoaching activities. A nature education programme in the form of nature camps is being implemented to create awareness about wildlife including deers in the Sanctuary.

#### Dental Colleges

1388. DR. SUDHIR RAY :

SHRI MUHI RAM SAIKIA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 37 on February 27, 1996 and to state :

(a) whether students of Private Dental Colleges are not entitled to get the said subvention and loan;

(b) if so, the reasons therefor; and

(c) the steps taken to extend this facility to students of the private dental colleges also?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) to (c) As per Hon'ble Supreme Court's order dated 11th August, 1995, subvention of Rs. 5000/- per annum is payable in respect of every student admitted in a Private Medical College except for NRI/foreign student's quota. The Court has further directed the Reserve Bank of India to extend the facility of study loans to the students studying in Private Medical and dental colleges.

#### Zonal Forestry Projects

1389. SHRI GOPI NATH GAJAPATHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some Zonal forestry projects are being implemented by the Government and also by some co-operative agencies;

(b) if so, the details thereof, project wise.

(c) the States where these projects are being implemented; and

(d) the main objectives thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) No, Sir.

(b), (c) and (d) Do not arise.

#### Decentralisation of Super Bazar

1390. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have any proposal to further decentralise the affairs of the Super Bazar and to make the Regional Distribution Centres independent of the Head-Office in the matter of purchases, payments to suppliers, introduction of new items etc. leaving only the policy matters with the Head-Office;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the Super Bazar is likely to be fully computerised to make available any information at a short notice, for effective management and control?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEMS) (SHRI VENOD SHARMA) : (a) No, Sir.

(b) Does not arise.

(c) Super Bazar is an autonomous co-operative society and it is for the management to plan and control its business. It has been reported by the Super Bazar that it is neither economical nor desirable to make the Regional Distribution Centres independent of the Head Office.

(d) It has been reported by the Super Bazar that it has already taken up computerisation in phases and the first phase is in progress. It is also reported by the Super Bazar that since full computerisation depends upon availability of funds, training of personnel and system adoption, it is too early to indicate the time frame.

#### Sub-Standard Mineral Water

1391. SHRI R. SURENDER REDDY : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have been receiving frequent complaints about the sale of sub-standard mineral water and the malpractice of passing off the tap-water as mineral water by some of the mineral water units;

(b) if so, the details thereof;

(c) whether any investigation has been conducted into this malpractice;

(d) if so, the results thereof;

(e) whether the Government propose to ask the Bureau of Indian Standards (BIS) to prepare a set of quality and process norms for the mineral water industry so that it will be mandatory for the mineral water companies to register themselves with the BIS and print contents on the bottles; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CIVIL SUPPLIES) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) to (d) Do not arise.

(e) and (f) The Bureau of Indian Standards has already brought out IS-13428 : 1992 on Mineral Water. The technical requirements for mineral water, as given in the BIS standards, have been covered under the Prevention of Food Adulteration Rules 1955 which are mandatory.

[Translation]

#### Coal Projects

1392. SHRI AMAR PAL SINGH :

SHRI RAJPAL SINGH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) whether the Union Government propose to start any ambitious project of the public welfare to make smokeless coal with the dry leaves of teak tree, found in the hilly forests, on a large scale;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government for starting the programme immediately?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

#### Virus in milk

1393. SHRI RABI RAY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attention of the Government has been drawn to a news-item appearing in Statesman on February 2, 1996 under the caption "Milk is spreading its' venom";

(b) if so, the reaction of the Government thereto;

(c) whether that a virus which affects synthetic milk that has started spreading in Haryana would do incalculable harm to consumers of milk in Rajasthan and Delhi; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No such news-item in the Statesman dated 2.2.1996 has come to notice.

(b) to (d) Does not arise. However, the Food Health Authorities of States and Union Territories have been advised to check quality of milk supplied to the consumers.

#### Sugar Production

1394. SHRI SRIKANTA JENA : Will the Minister of FOOD be pleased to state :

(a) whether the sugar production during 1994-95 season was in excess of the installed capacity of the sugar industry;

(b) if so, the output of sugar in excess of the installed capacity during this season;

(c) the States which have shown higher sugar production than the installed capacity of the mills;

(d) whether in view of higher sugar production Government propose to curtail import of the sugar;

(e) if so, by how much; and

(f) whether there is any likelihood of decrease in the